

ammunition and facilities for training in guerilla warfare has added a new dimension to their anti-Indian posture. The Government of India with the objective of seeking a peaceful and amicable solution of the Naga problem have held many rounds of talks with the Underground representatives in the hope and belief that a peaceful solution in Nagaland will eventually be found feasible. In adhering to this resolve they hope that the misguided extremist elements in the Underground set-up will revert to the path of peace and reason and will give up their anti-national activities.

#### SCARCITY OF NEWSPRINT

103. SHRI A. SREEDHARAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that certain newspaper concerns are not able to print adequate number of copies of their news papers on account of the scarcity or newsprint;

(b) whether Government have received representations from State Governments and newspaper proprietors in this regard; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) Government are not aware of any newspaper concern being unable to print adequate number of copies of its newspaper on account of scarcity of newsprint. The Newsprint Allocation Policy for the current year has met with general approval and has eliminated malpractices in newsprint to a great extent.

(b) No, Sir.

(c) Does not arise.

#### PROGRAMMES EXECUTIVES IN A.I.R.

104. SHRI A. SREEDHARAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have under consideration any proposal to abolish the posts of Programme Executives in the All-India Radio; and

(b) if so, when it will be finalised ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) No. Sir.

(b) Does not arise.

#### MADRAS ATOMIC STATION

105. SHRI PARTHASARATHY : Will the PRIME MINISTER be pleased to state :

(a) the progress made in setting up the Atomic Power Station at Kalpakkam near Madras; and

(b) whether any deadline has been set for its completion and commission?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) Site investigations, hydro-graphic survey, plans for the location and layout of the plant, construction of warehouse, concrete laboratory and the first phase of the housing colony have been completed. A micro-meteorological station with an attached laboratory has also been set up. Works in progress include construction of roads, bridges, the second phase of the housing colony and common facilities, off-shore drilling and investigations for sea water intake structure. Detailed designs relating to the Power Station proper are being worked out and action initiated to procure important and long-delivery items.

(b) Major construction and erection activities on the first unit of 200 MWs are expected to be completed in 1971/1972.

#### FIVE POWER DISCUSSION ON VIETNAM

106. SHRI SITARAM KESRI :  
SHRI DEVEN SEN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have received any proposal from Mr. Alex Bebler, President of the World Federation of United Nations Associations for holding a five-power discussion on the Vietnam question;

(b) if so, whether Government have agreed to take part in such a discussions; and

(c) the probable venue for the discussion and what is the latest position in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) A copy of the Prime Minister's reply to Dr. Bebler on the subject is placed on the Table of the House. [*Placed in Library.* See No. LT-1506/67].

(c) There has been no agreement about such a meeting on the part of all the parties addressed by Dr. Bebler.

CHINESE PORTERS AND MULE DRIVERS IN NAGALAND-BURMA BORDER

107. SHRI SITARAM KESRI :  
SHRI RAM KISHAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of Chinese porters and mule drivers have been seen in recent weeks in the Nagaland-Burma border;

(b) whether Government have taken up this question with the Government of Burma; and

(c) the steps which Government propose to take to prevent the possible infiltration of these Chinese elements into the Nagaland area ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Government of India have no authentic information on the subject. Moreover it is to be noted that our border with a foreign state is invariably described as the border of India with such and such country, and not that of one of the constituent States of the Union.

(b) and (c). Do not arise.  
DEMARICATION OF INDIA-BURMA BOUNDARY

109. SHRI K. P. SINGH DEO : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a Joint Commission has been set up for demarcation of the boundary between India and Burma;

(b) if so, the details thereof; and

(c) when the Commission is likely to submit its report ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c). The question of setting up a Joint Boundary Commission as envisaged in the Indo-Burma Boundary Agreement of the 10th March, 1967 has been discussed with the Burmese authorities and a Commission will be set-up shortly. It is expected to hold its first meeting in New Delhi in December. The Commission will be charged with the task of planning and carrying out demarcation of the boundary between the two countries, with the preparation of boundary maps and with the drafting of a boundary treaty. It is too early to anticipate when the Commission will be able to complete this task.

REHABILITATION OF DISABLED MILITARY PERSONNEL

111. SHRI P. RAMAMURTI :  
SHRI UMANATH :  
SHRI P. GOPALAN :  
SHRI JYOTIRMOY BASU :  
SHRI C. K. CHAKRAPANI :  
SHRI CHANDRA SHEKHAR SINGH :

Will the Minister of DEFENCE be pleased to state :

(a) the criteria laid down by Government with regard to the sanction of special grant of military personnel wounded in the field area and who are declared permanently unfit for military service;

(b) whether Government are considering any scheme for the rehabilitation of the permanently disabled military personnel; and

(c) if so, the main points thereof ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Personnel who are wounded in the field and are declared permanently unfit for military service are granted a disability pension. The main criterion for the grant of disability pension is that the disability should be accepted as attributable to military service and assessed at 20% or over. Such personnel who sus-